

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

**Customs Appeal No. 11697 of 2016- DB**

(Arising out of OIA-MUN-CUSTM-000-APP-160-166-16-17 dated 01/06/2016 passed by Commissioner of CUSTOMS-MUNDRA)

**COMMISSIONER OF CUSTOMS-MUNDRA**

**.....Appellant**

Office of the Principal Commissionerate of Customs,  
Port User Buld. Custom House Mundra, Mundra  
Kutch, Gujarat- 370421

*VERSUS*

**RADHA TRADING**

**.....Respondent**

D-14/236,  
Sector-8 Rohini,  
Rohini, Delhi

**APPEARANCE:**

Shri Rajesh Nathan, Assistant Commissioner(AR) for the Appellant  
Shri Vikas Mehta, Consultant for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR  
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.05.2024

DATE OF DECISION: 05.06.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11689 of 2016.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

**(RAJU)  
MEMBER (TECHNICAL)**